61

are aware of the constraints of the Institute in conceding all the service benefits to scheme employees as given to the regular permanent employees of the Institute.

Demand of the C.L.T.R.L **Emplyees** Assolation

541. SHRI SAMAR MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer to Unstarred Question 283 given in the Rajya Sabha on the 2nd January, 1991 and state:

(a) whether Government have received a representation dated the 25th January, 1991 from Central Leprosy

Teaching and Research Institute Employees' Association. Chengalpattu, Tamil Nadu

- (b) if so, what are the contentions of the Association; and
- (c) what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE AND DEPUTY MINIS-TER IN THE MINISTRY OF INDUS-TRY (SHRI DASAI CHOWDHARY): (a) A memorandum dated 24th January, 1991 has been received.

(b) A Statement is enclosed.

Statement

SI.No. Contentions of Associations in form of Action Taken Demands 1 2 -3

1 Hospital Patient Care Allowance to Lower Division Clerks/Upper Division Clerks/Stenographers/Accountants/Head Clerks and Medical Record Technicians.

- The Ministry of Health vide their letter No. Z. 28015102/88-H dated 30-10-89 have already granted the Hospital/patient Care Allowance to Group (Non-Ministrial Employees excluding Nursing Personnel of the Central rosy Training and Research Institute The Recruiment Rules Chengapattu. of LDCs/UDCs etc. of SJH DR. RMLH and LHMC Hospital have been : mended and their staff have started getting this allowance. The proposal for a mendment of Recruitment Rules has now been received from CLTRI and is being processed.
- 2. Arrears of Washing Allowance to Staff Nurse
- Implementation of Cadre Review Committee Report.
- Time Bound Promotion
- Uniform to uncommon categories
- 6 Special Compensatory Allowance/Risk Allow- The matter is under consideration. ance
- The matter is under consideration. The matter is under consideration.

The matter is under consideration.

An expert committee is examining this matter.

- 7 Fixed T.A. and Special pay for field workers The proposal received from the Institute is complete and hence no action is pending.

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- 2

Attendants and Barbers.

3

- 8 Regularisation of one day strike period on 20-06-1989.
- 9 Higher pay scales for Cooks, Tailors, Nursing
 - No complete proposal has been received and hence no action is pending.
- 10 Field Station Head Quarters at Kungathul
- The proposal is being examined.

Already settled.

11 Anomaly out of IVth Pay Commission Report. The decision was taken by the Anomalies

Committee that the causes of Anomalies arising as a result of direct implementation of Fourth Revised Pay Scale should be considered. It has been reported that in so far as C.L.T.R.I. Chengalpattu is concerned, there is no case which falls within the purview of the anomalies Committee.

- 12 Anomaly in pay scale of P.Sirumban, Statis- The matter is being examined. tical Assistant.
- 13 Upgradation of the post of Stenographer.
- Necessary sanction to the upgradation of the post of Stenographer-Grade-I attached to the Director, Central Leprosy Teaching and Research Insitute, Chengalpaitu from pay scale of Rs. 1640-2900!-sto that of Senior P.A. in the scale of Rs. 2000-3200/s- together with the redesignation and reclassification of upgraded post has been issued vide this Directorate letter No. A.11019/2/89-Lep., Dated 9.3.1990.

14 Filling up all vacant posts.

- The proposal for various vacant posts is under consideration.
- 15 Rationalisation of Pay Scales of EDP posts.

The rationalisation of posts is done in consultation with Deptt. of Personnel & Training and Ministry of Finance'. The matter is being examined, keeping in view various implications.

Memo From Indian Flight Despatchers' Union

542. SHRI SAMAR MUKHERJEE Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government have received a Memorandum dated the 10th February, 1991 from the Indian Flight Despatchers' Union;
- (b) if so, what are the demands and grievances contained in the memorandum; and
- (c) what is Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA-HARMOHAN DHA-TION (SHRI WAN): (a) to (c) Government have received a letter dated 10th February. 1991 from the Indian Flight Despatch. ers' Union of Air India seeking an interview with the Minister of Civil Aviation. This letter is receiving attention.

Increase in the prices of drugs

543. SHRI JAGADISH JANI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: